

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 55 of 2018

IN THE MATTER OF:

Hetero Healthcare Ltd. & Ors. ...Appellants

Vs

Competition Commission of India & Anr.Respondents

Present:

**For Appellants: Mr. Jayant K. Mehta and Ms. Bina Gupta,
Advocates**

**For Respondents: Mr. Samar Bansal, Mr. Manan Shishodia and
Ms. Devahuti Pathak, Advocates**

With

Competition Appeal (AT) No. 75 of 2018

IN THE MATTER OF:

Tapash Ranjan Paul & Ors. ...Appellants

Vs

Competition Commission of India & Ors.Respondents

Present:

**For Appellants: Mr. Gautam Chawla and Mr. Sarthak Pande,
Advocates**

For Respondents: Mr. Pankaj Seth, Advocate for R-1

With

Competition Appeal (AT) No. 76 of 2018

IN THE MATTER OF:

Glenmark Pharmaceuticals Ltd. ...Appellant

Vs

Competition Commission of India & Anr.Respondents

Present:

**For Appellant: Mr. Gautam Chawla and Mr. Sarthak Pande,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 77 of 2018

IN THE MATTER OF:

B. M. Thakkar & Co.

...Appellant

Vs

Competition Commission of India & Ors.

....Respondents

Present:

**For Appellant: Ms. Neha Mishra and Ms. Aayushi Sharma,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 78 of 2018

IN THE MATTER OF:

Dakshay Thakkar

...Appellant

Vs

Competition Commission of India & Ors.

....Respondents

Present:

**For Appellant: Ms. Neha Mishra and Ms. Aayushi Sharma,
Advocates**

For Respondents: Mr. Pankaj Seth, Advocate for R-1

With

Competition Appeal (AT) No. 85 of 2018

IN THE MATTER OF:

Glenn M. Saldanha **...Appellant**

Vs

Competition Commission of India & Ors. **....Respondents**

Present:

**For Appellant: Mr. Gautam Chawla and Mr. Sarthak Pande,
Advocates**

For Respondents: Mr. Pankaj Seth, Advocate for R-1

With

Competition Appeal (AT) No. 80 of 2018

IN THE MATTER OF:

M. Shrinivas Reddy & Anr. **...Appellants**

Vs

Competition Commission of India & Ors. **....Respondents**

Present:

**For Appellants: Mr. Jayant K. Mehta and Ms. Bina Gupta,
Advocates**

For Respondents:

With

Competition Appeal (AT) No. 95 of 2018

IN THE MATTER OF:

**Chemists and Druggists Association of
Baroda & Ors.** **...Appellants**

Vs

Competition Commission of India & Ors. **....Respondents**

Present:

For Appellants: Mr. Anshul Narayan, Advocate.

For Respondents:

With

Competition Appeal (AT) No. 02 & 04 of 2019

IN THE MATTER OF:

Divine Savior Pvt. Ltd. & Anr.

...Appellants

Vs

Competition Commission of India & Ors.

....Respondents

Present:

For Appellants: Mr. Anshul Narayan, Advocate.

For Respondents:

ORDER

21.08.2019: Post these appeals for 'hearing' on **26th September, 2019** at
03.00 P.M.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc